

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-321-2020**

Krishna Zore & Others Petitioners
Versus
State of Goa & Others Respondents

Mr. Gaurish Malik, Advocate for the Petitioners.

Mr. Prashil Arolkar, Additional Government Advocate for the State.

Mr. R.G. Ramani and Mr. B. Thali, Advocates for Respondent Nos. 1 and 5.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

Stand over to 07.12.2020, in order to enable the learned Counsel appearing on behalf of Village Panchayat to obtain instructions.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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